

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2017 &  
IA NO. 359 OF 2017**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Sree Rayalaseema Alkalies and Allied Chemicals Ltd. .... Appellant(s)  
Versus**

**Andhra Pradesh Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Ms. Devahuti Tamuli

Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishnan  
Mr. R.K. Sharma for R-1  
  
Ms. Purna Singh for R-2

**ORDER**

List the matter for hearing on **11.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**